

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 05/01/2017

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71227/2016-SM[BR] dated 29/12/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
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1	ST/325/2010	
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Excise Chowk, Opposite
Choudhary Charan Singh
University Mangal Pandey
Nagar, Meerut - 250005.

2		
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Name and Address of
Respondent

HUTCHISON ESSAR SOUTH
LTD. (NOW VODAFONE)
493, MANGAL PANDEY
NAGAR, MEERUT. ,,

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Copy To

3 Advocate(s) / Consultant(s):

V. Lakshmi Kumaran, ALD
3/1A/3 OPP AUTO
SALES, Above the Office Of
Blue Dart/DHL Courier,
COLVIN ROAD, LOHIA
MARG ALLAHABAD-
211001

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishun Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File



Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I
APPEAL No.ST/325/2010-ST[SM]

(Arising out of Order-in-Appeal No. 151-CE/MRT-I/2009 dated 30/11/2009 passed by Commissioner of Central Excise & Customs (Appeals), Meerut-I)

Commissioner of Central Excise, Meerut-I

Appellant

Vs.

M/s Hutchison Essar South Ltd. (Now Vodafone)

Respondent

Appearance:

Shri D.K. Deb, Assistant Commissioner (AR)
Shri Atul Gupta and Shri Hrishikesh, Advocates,

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 29/12/2016
Date of Decision : 29/12/2016

FINAL ORDER NO-71227/2016.....

Per: Anil G. Shakkarwar



Heard the parties. The deputed amount in the appeal filed by Revenue is Rs.5,88,056/- which was allowed as Cenvat credit by Learned Commissioner (Appeals). Therefore, the case is covered by litigation policy of CBEC. Accordingly, the appeal filed by Revenue is dismissed under litigation policy without going into merits of the case.

(Dictated in Court)

akp

(Anil G. Shakkarwar)
Member (Technical)
प्रमाणित प्रति / Certified True Copy

16.1.17
सहायक पंजीकरण / Asstt. Registrar
सीमाशुल्क, उत्पाद एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

